IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 272 of 2020

…

Kamal Tirkey .... Appellant

-V e r s u s-

The State of Jharkhand ..... Respondent

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Appellant : Ms. Vani Kumari, Advocate.
For the State : Mr. Suraj Verma, APP.

…

03/29.06.2020

1. Learned counsel for the appellant has submitted that an undertaking has been filed to remove the defects, as pointed out by the office, after resumption of normal functioning of the Court.

2. Learned A.P.P. is present.

3. Heard. Office to list the appeal under the appropriate heading.

(AMITAV K. GUPTA, J.)

APK